

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2272
ANSWERED ON:27.03.2012
FOREIGN TV CHANNELS
Mahendrasinh Shri Chauhan

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the names of foreign TV channels granted permission for Foreign Direct Investment (FDI) during each of the last three years and the current year;
- (b) the details of the share holding pattern of the said TV channels at the time of their applications;
- (c) whether these channels have changed their share holding pattern after submission of their applications;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to regulate the entry/functioning of foreign TV channels in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C. M. JATUA)

- (a) to (e) The information is being collected and will be laid on the Table of House.